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Central Administrative Tribunal
Principal Bench: New Delhi
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OA No. 869/97

New Delhi, this the 4th day of June, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri S.P. Biswas, Member (A)

Jitender Singh
s/o Shri Pritam Singh
R/o Qrt. No. 41(MS) Type-III,
Timarpur, Delhi.

...Applicant\

(By advocate: Shri S.K. Gupta)

-Versus-

Govt. of N.C.T. of Delhi through

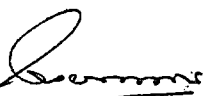
1. Chief Secretary,
5, Sham Nath Marg,
Delhi.
 2. Inspector General(Prisons)
Prisons Head Quarters,
Near Lajwanti Garden Chowk,
Janakpuri,
New Delhi.
 3. Director-cum-Secretary,
Directorate of Employment,
2, Batery Line,
Delhi.
- ...Respondents
- (By Advocate: Shri Vijay Pandita)


O R D E R (ORAL)
(Dr. Jose P. Verghese, Vice Chairman (J))

The petitioner in this case was sponsored by Employment Exchange vide reference from Employment Exchange at Annexure A-4 and was considered for the post of Assitant Superintendent in Central Jail-Tihar, New Delhi. On 13.4.1997 he received a letter not to report for the physical standard/physical endurance test scheduled to be held on 21.04.1997.

Learned counsel for the respondents filed the reply stating that the employment exchange seems to have withdrawn the sponsorship for reasons unknown to the respondents. In any case, the sponsorship of the Employment Exchange in this case is not going to the root of the case, if candidate is otherwise found eligible. In view of the fact that this court had disposed of large number of petitioners' case by order dated 9.5.1997 by which the recruitment to the post of Assistant Superintendent, Central Jail, are being considered, the respondents shall have no objection to re-consider the petitioners alongwith others, if found otherwise eligible. In view of this, no further direction is required in this case except that the respondents shall consider the candidature of the petitioner for the post alongwith other eligible candidates.o

In the circumstances, this OA is finally disposed of with no order as to costs.


(S.P. Biswas)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)

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